

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.102
IB-737/PB/2018
IA/2258/2024

IN THE MATTER OF:

M/s. Twenty First Century Wire Rods Ltd.

...PETITIONER

Section

U/s 7 of IBC, 2016

Order delivered on 09.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/ Financial Creditor :

For the Applicant

:Adv. Komal Bhoir, Adv. Bindu
Bhatia in IA/2258/2024.

For the Erstwhile RP

:Adv Sanjay Bhatt, Adv Apoorva
CA Udayraj Patwardhan

For the Respondent/Corporate Debtor :

ORDER

IA/2258/2024

This is an application filed under Section 27 of the IBC, 2016 seeking replacement of the Resolution Professional in terms of Section 27 of the IBC, 2016.

Heard Ld. Counsel on behalf of the Applicant. It was submitted that the existing Resolution Professional has resigned from the present assignment and the CoC in its meeting held on 17.04.2024 passed resolution by 100% voting to accept resignation of the existing Resolution Professional and resolved to replace him with new Resolution Professional, namely, Mr. Ankur Kumar having Registration No. IBBI/IPA-002/IP-N00113/2017-18/10283. They have filed the consent of the proposed Resolution Professional and valid authorization for assignment has been filed along with this application.

In view of the resolution passed by the CoC in terms of Section 27(2) of the IBC, 2016. We hereby appoint Mr. Ankur Kumar details of whom are given above as the Resolution Professional in the present matter. He is directed to take over the work of the Resolution Professional and take appropriate steps in terms of the provision contained in the IBC and the Regulations made thereunder. The earlier Resolution Professional Mr. Udayraj Patwardhan is also directed to hand over all the documents and material available with him to the newly appointed Resolution Professional. CoC may also take steps for settlement of any dues pending with in respect of the earlier Resolution Professional. A copy of this order may be sent to the newly appointed Resolution Professional and IBBI for information. With these observations present IA is **disposed off**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)